

Amendment of Visa Rules

2499. SHRI CHITTA MAHATA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have recently decided to amend the visa rules for certain categories; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKTASUBBAIAH) :

(a) Till the middle of June, 1984, citizens of Commonwealth countries and of Ireland were exempted from obtaining visas for entry into India unless they were coming forther in connection with missionary work. The Passport (Entry into India) Rules, 1950 have been amended on 13th and 16th June, 1984 to cover such citizens of all categories under the visa system. (Citizens of Shri Lanka and Bangladesh have been subject to visa requirements all along).

Government have also suspended with effect from 24th June, 1984 until further orders the provision in the Rules for grant of landing permit facility for 90 days to citizens of Norway, Finland, Sweden, Denmark, Yugoslavia, Bulgaria, Iceland and Maldives arriving in India without visas.

रंगीन टी. वी. के मूल्य में कमी करना

2500. श्री रीत लाल प्रसाद वर्मा : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या रंगीन टी. वी. की शिक्षा, मनोरंजन और प्रचार के माध्यम के रूप में उपयोगिता को देखते हुए इसके मूल्य 50 प्रतिशत कम कर दिये गए हैं;

(ख) क्या बाजार में टेलीविजन घटे मूल्यों अर्थात् आधे मूल्यों तक उपलब्ध करा दिए गए हैं; और

(ग) यदि हाँ, तो 1984 में दिल्ली, बम्बई, मद्रास और कलकत्ता में बेचे गये टेलीविजनों की कम्पनी-वार संख्या कितनी है और प्रत्येक मामले में कितनी कटौती की गई ?

इलेक्ट्रॉनिकी विभाग में तथा खाद्य और नागरिक पूर्ति मंत्रालय में उपमंत्री (डा० एम०एस० सजीवी राव) : (क) जी, नहीं।

(ख) और (ग) ये प्रश्न ही नहीं उठते।

Passengers of Mussoorie Express, looted between Jawalapur and Pathri Stations

2501. SHRI JAIPAL SINGH KASHYAP : SHRI CHHOTTEY SINGH YADAV :

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether passengers of Mussoorie Express from Delhi to Dehradun were recently looted by armed robbers between Jawalapur and Pathri Stations; and

(b) if so, details thereof and action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) and (b) According to available information, passengers of a coach of 42 Down Mussoorie Express were looted by 12-15 armed daceits in between Jawlapur and Pathri Stations on the night of 10/11-7-1984 between 11 to 11-30 P.M. One dacoit fired a shot which hit the roof of the begie and the splinters of the roof hit one army sainik. He received a lacerated minor injury near his eye and a minor bruise on the hand. Property worth about Rs. 35,000/- belonging to a number of passengers was looted. On the night of 12/13-7-1984 police succeeded in arresting 3 accused persons all residents of village Pathri, Police Station, Jawalapur, District Saharanpur along with 3 country made pistols and 13 live catridges and 3 looted watches were recovered from

their personal search. All the three accused confessed to the dacoity. One more accused resident of Pathri, P.S. Jawalapur, District Saharanpur was later on arrested on 15-7-84. He has also confessed to the dacoity.

The following measures have been taken for the safety of the public :—

1. All night passenger/Mail/Express trains are escorted by armed police.
2. Plain clothes staff has been deputed to watch suspicious persons.
3. At way side railway station where there is no Thana or Out-Post, District Police staff have been directed to remain present at Railway Station at train timings to watch the suspicious persons.
4. History sheets of active criminals are being opened.
5. Police escort parties have been directed to detrain at every stoppage, where train stops and take a round of the train and watch suspicious persons.

Revision in rates of royalty

2502. SHRI NITYANANDA MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) Whether the Ministers of Mining and Geology of different States including Orissa have urged upon the Government to revise the rates of royalty of minerals in every two years instead of once in every four years;

(b) whether the revisions in the royalty rates on iron ore and manganese ore have become due from 12 June, 1982 and 1st January, 1983 respectively;

(c) if so, why the royalty rates of iron ore and manganese have not been revised so far; and

(d) the steps taken to revise the royalty rates of minerals at a early date ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : (a) Yes, Sir.

(b) Section 9(3) empowers the Central Government to enhance or reduce the rate of royalty of minerals. However, the rate of royalty cannot be enhanced more than once during a period of four years. The last revision in the royalty rates on iron ore and manganese ore was made on 12.6.1978 and 1.1.1979 and therefore, the minimum period of four years expired on 12.6.1982 and 1.1.1983 respectively.

(c) and (d) The proposal for revision of the royalty rates on these minerals is already under consideration.

शास्त्री भवन से अवैध कामों में लगे हुए व्यक्तियों की गिरफ्तारी

2503. श्री सत्य नारायण जटिया :

श्री दौलत राम सारण :

श्री शिवशरण वर्मा :

श्री जयपाल सिंह कश्यप : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस ने 11 जुलाई, 1984 को शास्त्री भवन, नई दिल्ली की छत से अवैध कामों में लगे हुए कुछ व्यक्तियों को गिरफ्तार करने के बाद नकदी और सामान पकड़ा था; और

(ख) उपरोक्त भाग (क) में उल्लिखित घटना और गतिविधियों के लिए कौन उत्तरदायी है और इस बारे में अब तक क्या कार्रवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बय्या) : (क) जी हां, श्रीमान, 10 जुलाई, 1984 को ।